

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.572/10**

Monday this the 5<sup>th</sup> day of July 2010

**C O R A M :**

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER  
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

P.Revikumar,  
Lineman, RM,  
Bharath Sanchar Nigam Ltd.  
Mavelikkara.

...Applicant

(By Advocate Mr.MR Sarin Panicker)

**V e r s u s**

1. Bharath Sanchar Nigam Ltd.  
Represented by its Chairman & Managing Director,  
New Delhi.
2. General Manager,  
Telecom Circle, Southern Division,  
BSNL, Trivandrum.
3. Divisional Engineer,  
Bharath Sanchar Nigam Ltd.,  
Office of the Divisional Engineer,  
External, Mavelikkara.

...Respondents

(By Advocate Mr.George Kuruvilla)

This application having been heard on 5<sup>th</sup> July 2010 this Tribunal on the same day delivered the following :-

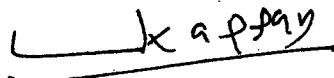
**O R D E R**

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER**

This Original Application is now allowed to be withdrawn as the claim of the applicant for reinstatement has already been granted by the respondents. Hence, this Original Application stands dismissed as withdrawn.

(Dated this the 5<sup>th</sup> day of July 2010)

  
**K.NOORJEHAN  
ADMINISTRATIVE MEMBER**

  
**JUSTICE K.THANKAPPAN  
JUDICIAL MEMBER**

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